

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

5.

C.P. (IB)/843(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES:

Canara Bank

Vs

Bellona Estate Developers Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Ashish Mehta a/w Ms. Tejashree Choudhari i/b. Ethos Legal Alliance, Ld. Counsel for the Financial Creditor present. Mr. Shyam Kapadia a/w Mr. Vikrant Zunjarrao & Mr. Sagar Vichare i/b Zunjarrao & Co. Ld. Counsel for the Corporate Debtor present.
2. List this matter for hearing on **20.03.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)